Sl. No.	State/UTs	2014	2015	2016
29.	Rajasthan	53	90	66
30.	Sikkim	t=	3	(=)
31.	Tamil Nadu	284	95	113
32.	Telangana	S=0	1,052	1,154
33.	Tripura	1,160	476	346
34.	Uttar Pradesh	218	130	691
35.	Uttarakhand	379	207	1,501
36.	West Bengal	116	138	142
	Grand Total	19,054	15,937	24,817

Containing the rise of temperature

- 4219. SHRI TIRUCHI SIVA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:
- (a) what steps are being proposed by Government, as a signatory to the Paris Agreement on Climate Change, to contain a rise in temperature to combat global warming; and
- (b) the details of the measures that have been adopted, along with stage of implementation?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE): (a) Action under the Paris Agreement is for post-2020 period. India in its Nationally Determined Contribution (NDCs) submitted to the United Nations Framework Convention on Climate Change (UNFCCC) has indicated its intention to (i) reduce Green House Gas (GHG) emissions intensity of its Gross Domestic Product (GDP) by 33 to 35 percent by 2030 from 2005 level, (ii) achieve about 40 percent cumulative electric power installed capacity from non-fossil fuel based energy resources by 2030 with the help of transfer of technology and low cost international finance including from Green Climate Fund (GCF), and (iii) create an additional carbon sink of 2.5 to 3 billion tonnes of CO2 equivalent through additional forest and tree cover by 2030.

(b) Government is implementing the National Action Plan on Climate Change (NAPCC) to pursue the relevant activities as part of specific national missions in order to achieve the domestic goal in the area of climate change.